

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**IA No. 409 of 2013**  
**In**  
**DFR No. 2258 of 2013**

**Dated : 22<sup>nd</sup> January, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Transmission Corporation of Andhra Pradesh** ..... **Appellant(s)**  
**& Ors.**

**Versus**  
**Andhra Pradesh Electricity Regulatory** ..... **Respondent(s)**  
**Commission & Anr.**

Counsel for the Appellant(s) : Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Amit Kapur  
Mr. Vishnov Mukherjee  
Mr. Rohit Vekat for R-2

**ORDER**

**IA No. 409 of 2013**  
***(Appl. for condonation of delay)***

We heard the learned counsel for the parties.

Post for Orders on **23.01.2014.**

**(Rakesh Nath)**  
**Technical Member**  
ts/ak

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**